

From,

Atul Srivastava, HJS  
Registrar (Judicial)(Services),  
High Court of Judicature  
at Allahabad.

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow.

No. 603/Admin. (Services)/2019 Dated: Allahabad: November 16, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTRI/2177 dated 11<sup>th</sup> November, 2019 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme /Capacity Building Programme from 25.11.2019 to 29.11.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' for the above mentioned training programme scheduled from 25.11.2019 to 29.11.2019 at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

No. 603(i)/Admin. (Services)/2019

Dated: November 16, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. Sri Ajay Kumar Shahi, Spl. Sec. & Addl. L.R., Govt. of U.P., Lucknow and Sushri Priyanka, Registrar, Land Acqui. Resettl. Auth., Agra with the request to kindly attend the said training programme.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

## Judicial Training & Research Institute, U.P. Lucknow



### Special Training Programme on Management For Judicial Officers

Duration: 25.11.2019 to 29.11.2019

Sl. No	I.D.	Batch	DOB	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5882	1997	01.12.1966	DR. RAKESH KUMAR NAIN	Addl. District & Sessions Judge	Saharanpur-Deoband
2.	5885	1997	15.03.1968	SUDHIR KUMAR-IV	Spl. Judge (U.P. Dacoity.A.A.)	Ramabai Nagar
3.	5886	1997	01.01.1968	MOHD. GHULAMUL MADAR	Addl. District & Sessions Judge	Meerut
4.	5887	1997	04.01.1970	JAMSHED ALI	Principal Judge, Family Court	Balrampur
5.	5888	1997	03.05.1964	SURYA PRAKASH SHARMA	Addl. Principal Judge, Family Court	Sitapur
6.	5889	1997	10.08.1966	RAJENDRA SINGH-IV	Addl. District & Sessions Judge	Chandauli
7.	5892	1997	01.12.1959	CHHATRADHARI SINGH YADAV	Spl. J. (SC/ST, Pev.of Atroci Act)	Sultanpur
8.	5893	1997	05.04.1960	RAM LAKHAN SINGH CHANDRAUL	Addl. District & Sessions Judge	Chitrakoot
9.	5894	1997	15.10.1966	VISHAMBHAR PRASAD	Spl. J. (SC/ST, Pev.of Atroci Act)	Maharajanj
10.	5895	1997	10.12.1968	BANS BAHADUR YADAV	Addl. District & Sessions Judge	Mainpuri
11.	5897	1997	04.10.1962	AWADH BEHARI SINGH	Principal Judge, Family Court	Baghpat
12.	1725	2006	02.01.1976	YAJUVENDRA VIKRAM SINGH	Civil Judge (Senior Div.)	Meerut
13.	1755	2006	10.01.1975	VIRENDRA NATH PANDEY	Chief Judicial Magistrate	Barabanki
14.	1653	2006	27.06.1980	SMT. PRAGYA SINGH-I	Addl. Chief Judicial Magistrate	Azamgarh
15.	1654	2006	27.04.1976	LAL BABU YADAV	Chief Judicial Magistrate	Fatehpur
16.	1760	2006	13.04.1980	SMT. NISHA JHA	Civil Judge (Senior Div.)	Kanpur Nagar
17.	1655	2006	01.01.1974	RAJEEVA SHUKLA	Secretary, District Legal Services Authority	Azamgarh
18.	1656	2006	05.05.1978	CHANDRA MOHAN MISHRA	Judge Small Causes Court	Faizabad
19.	1761	2006	06.03.1977	SURENDRA KUMAR RAI	Special C.J.M.	Meerut
20.	1718	2006	05.12.1980	RAN VIJAY PRATAP SINGH	Chief Judicial Magistrate	Varanasi
21.	1743	2006	18.09.1981	VIDYA BHUSHAN PANDEY	Chief Judicial Magistrate	Amroha
22.	1657	2006	10.04.1980	RAKESH KUMAR TIWARI	Chief Judicial Magistrate	Budaun
23.	1995	2012	16.09.1976	MANGAL DEV SINGH	Civil Judge (Senior Div.)	Gorakhpur
24.	1969	2012	25.07.1984	ASHUTOSH-II	Civil Judge (Senior Div.)	Bhadohi at Gyanpur
25.	2034	2012	28.08.1980	SUSHRI NUTAN DWIVEDI	Addl. Chief Judicial Magistrate	Etawah
26.	2371	2015	17.07.1984	SUSHRI PRIYANKA	Registrar, Land Acqui. Resettl. Auth.	Agra
27.	2372	2015	01.01.1979	NAVEEN KUMAR	Addl. Civil Judge (Junior Div.)	Hapur- Garhmukteshwar
28.	2373	2015	07.10.1991	ARPIT SINGH	Civil Judge (Junior Div.)	Budaun- Sahaswan
29.	2374	2015	15.07.1981	RAMESHWAR DAYAL	Civil Judge (Junior Div.)	Sitapur -Biswan
30.	2376	2015	10.01.1981	RAVI KUMAR SAGAR	Civil Judge (Junior Div.)	Bareilly -Aonla
31.	2377	2015	07.03.1983	SUSHRI PREETI MOGA	Civil Judge (Junior Div.)	Moradabad - Thakurdwara
32.	2378	2015	16.04.1984	GYANENDRA KUMAR	Civil Judge (Junior Div.)	Bareilly- Nawabganj
33.	2379	2015	01.01.1989	VIMLESH SAROJ	Addl. Civil Judge (Junior Div.)	Ballia
34.	2380	2015	15.01.1980	AJAY KUMAR	Addl. Civil Judge (Junior Div.)	Ghazipur -Saidpur
35.	2381	2015	25.06.1987	ANUJ KUMAR JAUHER	Civil Judge (Junior Div.)	Budaun - Bisauli
36.	2458	2016	12.12.1991	ANUJ KUMAR SINGH	Addl. Civil Judge (Junior Div.)	Lakhimpur Kheri- Mohammadi
37.	2435	2016	18.10.1988	SHARJIL KHAN	Civil Judge (Junior Div.)	Maharajanj
38.	2572	2016	22.10.1984	YASHPAL VERMA	Judicial Magistrate	Maharajanj
39.	6082	2000	01.09.1972	AJAY KUMAR SHAHI	Spl. Sec. & Addl. L.R. Govt. of U.P.	Lucknow
40.	1967	2012	26.02.1986	SUSHRI PRITI CHAUDHARY	Secretary, District Legal Services Authority	Ramabai Nagar